

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/26 & 27/IB/2017

PETITION NUMBER : CP/531/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : STATE BANK OF INDIA (STRESSED ASSETS  
MANAGEMENT BRANCH)

NAME OF THE RESPONDENT(S) : SRI MAHARAJA OIL IMPORTS & EXPORTS INDIA  
PVT LTD & IOB

UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P J. SRI LAKSHMI M S A RAKASHI	For Respondent / CD	<u>PJS</u>
2. G. Senthil Kumar for S. Selvarajam	Counsel for R. P	G. Senthil Kumar 21/11/17
3. K. Jayagenge	For Respondent (2) ED B	<u>Jayagenge</u>
4. V. M. KARTHIK.	for financial Creditor	V. M. Kartik

(11)

**ORDER**

Counsel for the RP present. Counsel for the Corporate Debtor present. Counsel for the Financial Creditor present. Counsel for the Indian Overseas Bank also present. Counsel for the Corporate Debtor filed the counter in CA/35/2017; copy of which is given to the Counsel for the RP. Matter is posted for arguments. Put up on **29.11.2017 at 10.30 A.M.**

**MEMBER (TECHNICAL)**  
ghk

**MEMBER (JUDICIAL)**